



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 11th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/5421/2022 B/O	MINAR HUSSAIN AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N M SARKAR	SC, SEC. EDU. GA, ASSAM
MOTION (BA)				
2	Bail Appln./2594/2022 B/O	UTPAL DAS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
3	Bail Appln./2646/2022 B/O	MANJUR AHMED LASKAR @ SHAHJAHAN Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
4	Bail Appln./2648/2022 B/O	NITYA CHAKMA Versus THE STATE OF ASSAM	MS. D GHOSH MS H BETALA	PP, ASSAM
5	Bail Appln./2652/2022 B/O	RAJU OJAH Versus THE STATE OF ASSAM	MR. N DEKA MS. S CHOUDHURY	PP, ASSAM
6	Bail Appln./2653/2022 B/O	MIACHAND ALI Versus THE STATE OF ASSAM	MS. S SEAL MS. S KANUNGOE MD E AHMED	PP, ASSAM
7	Bail Appln./2654/2022 B/O	JEHERUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
8	Bail Appln./2656/2022 B/O	ANISUL HOQUE Versus THE STATE OF ASSAM	MR. I A TALUKDAR	PP, ASSAM
MOTION				
9	Crl.Rev.P./506/2022 B/O	DEBAKESH MALLA BUZAR BARUAH Versus DIPAK DAS AND ANR	MS. M DEV MS P DEB MS N DEB	PP, ASSAM
10	AB/2923/2022 B/O	AYNAL HOQUE @ ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
11	AB/2958/2022 B/O	JISHU PRATIM KALITA Versus THE STATE OF ASSAM	MR. R DUBEY MR. A N I HUSSAIN	PP, ASSAM
12	AB/3006/2022 B/O	BOLAI ROY AND ANR Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
13	AB/3012/2022 B/O	AZIZULLAH KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD. I HUSSAIN	PP, ASSAM

14	AB/3016/2022 B/O	NIRAJ THAKUR @ NIRAJ KUMAR THAKUR Versus THE STATE OF ASSAM	MR. S K PANDEY MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
15	AB/3017/2022 B/O	NURUL HUDA Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
16	AB/3018/2022 B/O	DEEP KUMAR GOGOI Versus THE STATE OF ASSAM	MR S BHUYAN	PP, ASSAM
17	AB/3020/2022 B/O	MD ASRAFUL ALI Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID	PP, ASSAM
18	WP(C)/6668/2022 FIXED	M/S MEGA ELECTRICALS JV WITH PARTH ELECTRICALS AND ENGINEERING PVT. LTD. Versus ASSAM ELECTRICITY GRID CORPORATION LTD. (AEGCL) AND 6 ORS.	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	
19	WP(C)/6670/2022 FIXED	NATUN MELANG MIN SILPA SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MR. P TELI	GA, ASSAM MR G BORDOLOI, SC, CO- OPERATION DEPTT.
20	WP(C)/6694/2022 B/O	ABDUL AZIZ MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU
21	WP(C)/6695/2022 CAVT. NO.11902/022, B/O	MRS. MAMONI BARO AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
22	WP(C)/6696/2022 CAVT. NO.11902/022, B/O	MRS. GITABALI SINGHA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
23	WP(C)/6697/2022 B/O	KALPANA TALUKDAR Versus UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. A BHATTACHARYA	ASSTT.S.G.I.
24	WP(C)/6698/2022 CAVT. NO.11902/022, B/O	MANI BORO AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
25	WP(C)/6699/2022 B/O	NURUL AMIN AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
26	WP(C)/6700/2022 B/O	MD. MOZAHIRUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR R S CHAUHAN	GA, ASSAM SC, REVENUE
<u>BAIL HEARING (BA)</u>				
27	Bail Appln./1813/2022 B/O, WITH SCANNED COPY OF CD	SAMIR KHAN Versus THE STATE OF ASSAM	MS. A. MEDHI MRS S MALAKAR	PP, ASSAM
28	Bail Appln./2362/2022 FIXED	TANGA NILLING Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
29	Bail Appln./2373/2022 B/O	BARUL ALOM Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
30	Bail Appln./1927/2022	JEADUL ISLAM Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
31	Bail Appln./2376/2022 FIXED	WASEEM KHAN Versus THE STATE OF ASSAM	R DAS	PP, ASSAM
32	Bail Appln./2402/2022 FIXED	RUPESH KUMAR CHOUDHARY Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU	PP, ASSAM

BAIL HEARING

33	AB/2563/2022 FIXED	LUCKY HAZARIKA Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
34	AB/2618/2022 B/O	DHRUBAJIT DAS Versus THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
35	AB/2809/2022 FIXED	PRATIVA BEZBARUAH Versus THE STATE OF ASSAM	MR. R ALI MR A S SK	PP, ASSAM

ORDERS

36	I.A.(CrI.)/351/2022 FIXED, WITH LCR 4 FILES in CrI.A./137/2022	DHIRAJ KUMAR KAKATI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY M S HUSSAIN	PP, ASSAM
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WITH

CrI.A./137/2022

DHIRAJ KUMAR KAKATI
Versus
THE STATE OF ASSAM AND ANR.

MR. A M BORA
MR. D GAGAI
MR. D K BAIDYA
MR. V A CHOWDHURY
M S HUSSAIN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/10/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR S SARMA	02-09-2022	To	26-10-2022
3)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
4)	MR. D BANERJEE	25-09-2022	To	17-10-2022
5)	MR. J AHMED	19-10-2022	To	21-10-2022
6)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
7)	MR I AHMED	18-09-2022	To	31-10-2022
8)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
9)	MS. M DAS	19-10-2022	To	21-10-2022
10)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2614/2022 B/O	PARTHA PRATIM THAKURIA Versus THE STATE OF ASSAM	MR R RAJKHOWA MR B KHAKHLARY MS. M B BORGOHAIN MS. K DEKA	PP, ASSAM
2	Bail Appln./2642/2022 B/O	ANARUL ISLAM Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
3	Bail Appln./2645/2022 B/O	AMINUR RAHMAN Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
4	Bail Appln./2647/2022 B/O	MD. TAMJID ALI @ TOMZID ALI Versus THE STATE OF ASSAM	MR. M RAHMAN MR. A RAHMAN MS A AHMED	PP, ASSAM
5	Bail Appln./2649/2022 B/O	SAIFUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
6	Bail Appln./2657/2022 B/O	MOIN UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM	MR. N B P SINGHA	PP, ASSAM
7	Bail Appln./2658/2022 B/O	SANJEET Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
8	Bail Appln./2659/2022 B/O	JADUMONI DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
9	Bail Appln./2661/2022 B/O	AKSHED ALI Versus THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR MS A HUSSAIN	PP, ASSAM
10	Bail Appln./2662/2022 B/O	AJAY GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQUÉ	PP, ASSAM
11	Bail Appln./2663/2022 B/O	AJAY JAISWAL Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. S ROY MR. M H LASKAR MR. M A CHOUDHURY	SC, NCB
12	Bail Appln./2664/2022 B/O	IMAM HOSSAIN AND 2 ORS. Versus STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	PP, ASSAM
13	Bail Appln./2665/2022 B/O	NURUL ISLAM @ NURUL HOQUE Versus THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM

14	Bail Appln./2666/2022 B/O	AKSADUL ISLAM @ MIAH Versus STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
15	Bail Appln./2667/2022 B/O	KAUSHIK GHOSH ALIAS TAPASH GHOSH Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA MS D DEVI	PP, ASSAM
16	Bail Appln./2668/2022 B/O	NURJAMAL GAZI @ JURJAMAL GAJI AND ANR. Versus THE STATE OF ASSAM	MR A N IQBAL MR. SK MUKTAR	PP, ASSAM

MOTION

17	CrI.Pet./1024/2022 B/O	ABDUS SALAM SHEIKH Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR A RAHMAN MR. S K DAHAL	PP, ASSAM
18	CrI.Pet./1050/2022 B/O	SURAJ NATH CHOUDHURY Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
19	AB/2984/2022 B/O	MD. MAINUL ISLAM @ MAINUL ISLAM Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MD. M H CHOUDHURY MR. T NORBU MR. S N AHMED	PP, ASSAM
20	AB/3003/2022 B/O	DHRITISHMAN KALITA Versus THE STATE OF ASSAM	MR. P BORAH MS H B BARMAN	PP, ASSAM
21	AB/3007/2022 B/O	DHANJIT DAS Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
22	AB/3009/2022 B/O	BIKI YADAV AND ANR. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
23	AB/3011/2022 B/O	CHOW HINAYA MUNGLANG Versus THE STATE OF ARUNACHAL PRADESH	MR H K NATH	PP, A P
24	AB/3014/2022 B/O	JAHIDUL ISLAM @ MD. JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A MOBARAQUE	PP, ASSAM

BAIL HEARING (BA)

25	Bail Appln./2417/2022 FIXED	SULTAN ALI AHMED @ SULTAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR J I MONDAL MR J ISLAM	PP, ASSAM
26	Bail Appln./2559/2022 B/O	RITESH KUMAR SOGANI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. P P BARUAH MR. T K MISRA MR. P MAHANTA	PP, ASSAM
27	Bail Appln./2566/2022 FIXED	USHA BARMAN Versus THE STATE OF ASSAM	MR. N ANAND MR. A BARUA MR. D DAS MS.D SAIKIA	PP, ASSAM
28	Bail Appln./2580/2022 B/O	JAHIRUL HAQUE @ JEHIRUL HAQUE Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
29	Bail Appln./2615/2022 B/O	KADER ALI Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MR J ISLAM MR S PRODHANI	PP, ASSAM
30	Bail Appln./2636/2022 FIXED	MD. AMIR ALI Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR. N ISLAM	PP, ASSAM
31	Bail Appln./2644/2022 FIXED	KUHIRAM DEKA Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM

BAIL HEARING

32	AB/2930/2022 FIXED	RIAZUL HAQUE Versus THE STATE OF ASSAM	MR M HASHAN MR. M AHMED	PP, ASSAM
33	AB/2942/2022 FIXED	FIDUSUR REHMAN @ FIDUSUR RAHMAN Versus THE STATE OF ASSAM	MR Z ALAM	PP, ASSAM
34	AB/2969/2022 FIXED	BURHAN UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
35	AB/2979/2022 FIXED	AKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
WITH				
36	Bail Appln./2573/2022	HABIZUR RAHMAN Versus THE STATE OF ASSAM	MR M HASHAN MR. M AHMED	PP, ASSAM

ORDERS

37	I.A.(CrI.)/616/2022 B/O in CrI.Rev.P./504/2022	TOKO TADH Versus THE STATE OF ARUNACHAL PRADESH AND ANR		PP, A P
WITH				
	CrI.Rev.P./504/2022	TOKO TADH Versus THE STATE OF ARUNACHAL PRADESH AND ANR.	MR. S BISWAKARMA MR. K TAMA	GA, AP

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LEAVE NOTE OF ADVOCATES FOR 11/10/2022

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